

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4023  
ANSWERED ON:21.03.2013  
MINIMUM LEVEL OF WATER  
Singh Shri Jagada Nand

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there has been a change in the maximum and minimum level of water under barrage on the river Ganga in Haridwar after the construction of Tehri reservoir and if so, the details thereof;
- (b) whether it is mandatory to maintain minimum level of water in Ganga under the barrage in Haridwar and if so, the details thereof;
- (c) whether there are two other barrages below the one in Haridwar including the Naraura barrage under which there is nominal water during lean period; and
- (d) if so, the scheme to increase the level of water under Naraura barrage during lean period so that clean and uninterrupted flow of river Ganga may be ensured?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

- (a) As per data observed by Central Water Commission(CWC), there is no major deviation in the minimum / maximum water levels at Haridwar site of CWC located on river Ganga after commissioning of all the four units of Tehri Power House in the year, 2006-07. However, the maximum water level can be slightly moderated by Tehri Dam and minimum water level would depend on operation of barrage gates.
- (b) to (d) Water being state subject, the activity of maintaining water levels and operation of barrage gates are performed by the state Government. The specific information about criteria for maintaining water levels near Barrage at Haridwar or at barrages in the downstream is not available in the Ministry of Water Resources and the same has been requested from the State Government of UP; which would be tabled in the House.